New Education Policy

1387. SHRI DEEPAK BAIJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the private schools are being given freedom in determining fee structure under the draft of New Education Policy;

(b) if so, the details thereof;

(c) whether said decision is likely to promote commercialisation of education and education will become expensive in the country as a result thereof; and

(d) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI RAMESH POKHRIYAL ‘NISHANK’)

(a) to (d) : The Committee for the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan has submitted its report to the Ministry on 31st May 2019. The draft report proposes an education system built on the premises of quality and equity inter alia for building an equitable, just and human society. The Draft NEP while affirming the public good nature of education recognizes private philanthropic efforts for quality education, while protecting parents and communities from usurious commercial practices including arbitrary increase in fees.

The Draft NEP 2019 has been uploaded on MHRD’s website and also at innovate.mygov.in platform to elicit suggestions/comments from all stakeholders, including public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after considering the inputs/suggestions and comments of all stakeholders.

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